

(c) Three projects were delayed due to change in location/promoters, delay in finalisation of product pattern, late notification of deemed export benefits and foreign exchange constraints and are likely to be completed in the next two to three years.

(d) to (f). On account of the delay in completion of the three projects alternate consumers were allotted gas to minimise the loss due to under utilisation of investment on natural gas.

Soil Conservation

146. SHRI ANADI CHARAN DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where the schemes for "Integrated Watershed Management in the Catchments of Flood Prone Rivers" are under operation with 100 percent Central assistance as a vegetative coverage with soil conservation measures;

(b) whether many such scheme has been submitted to the Union Government by the Government of Orissa;

(c) if so, the details thereof;

(d) whether funds have been sanctioned for the scheme after the approval by the Union Government;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) The Centrally Sponsored Schemes of Integrated Watershed Management in the Catchments of

Flood Prone River is being implemented in the States of Bihar, Haryana, Himachal Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh and West Bengal.

(b) and (c). Yes Sir. A request from the State Government of Orissa has been received for inclusion of the catchments of Brahmani, Baitarni and Kansbans river under the on-going Centrally Sponsored Scheme, Integrated Watershed Management in the Catchments of Flood Prone Rivers.

(d) and (f). On account of resources constraint, it has not been possible to cover additional catchments under the scheme.

Wheat Production

147. DR. LAXMINARAYAN PANDEYA: SHRI K. PRADHANI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of wheat has been stagnant during the last three years;

(b) if so, the details of wheat production during each of the last three years;

(c) whether the Government have felt the need to draw a long-term plan to boost the production of wheat to meet the growing demands by 2000 A.D.; and

(d) if so, the various strategies proposed to be adopted by the Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b). The production of wheat during the last three years has been under:-

| Year | (Million tonnes) Production |
|---------|--------------------------------|
| 1989-90 | 49.85 |

| Year | (Million tonnes) Production |
|---------|--------------------------------|
| 1990-91 | 55.13 |
| 1991-92 | 55.09 |

(c) and (d). The Government have been reviewing the demand and supply situation of various commodities including wheat from time to time and undertaking various programmes and strategies to increase the production to meet the increasing demand. The various strategies for increasing the production of wheat in the country include - the continuance of on-going programme of Special Foodgrain Production Programme (SFPP) - Wheat during the 8th Plan period; production and distribution of adequate quantities of certified seeds of newly evolved wheat varieties; upgradation of wheat technology through continued research on development of location specific varieties; strong price and market support, etc.

School for Handicapped Children

148. SHRI MANJAY LAL: Will the Minister of WELFARE be pleased to state:

(a) the percentage of aid being given to the societies which are running schools for the mentally retarded/physically handicapped children;

(b) whether the Government have any plan to give full aid to the societies running such schools; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) 90% of the cost of the project in accordance with the norms under the scheme of assistance to organisations for the disabled persons, is given as grant-in-

aid to the societies running schools for Mentally Retarded/Physically Handicapped children.

(b) No, Sir.

(c) Does not arise.

Right to Information

149. PROF. PREM DHUMAL:
SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to bring forward a legislation in the matter of providing Right to Information; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b). Government has been considering appropriate steps towards openness and transparency in the functioning of Government. In view, however, of the importance and complexity of issues involved, formulation of definite views/proposals would necessarily take time.

Supply of Gas to Power Stations

150. SHRI CHHITUBHAI GAMIT:
SHRIMATI BHAVNA CHIKHLIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Gujarat